

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.23/9/AMR/2022	IA(IBC)/148/2022	9 of IBC	Kalpataru Power Transmission Limited Vs. Andhra Pradesh Gas Distribution Corporation Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms.Niharika Agarwal, Advocate for the Corporate Debtor is present. The Counsel for the Operational Creditor is present. The Counsel for the Operational Creditor filed memo seeking to withdraw the Company Petition. Permission is granted and memo is taken on record. Accordingly, the CP(IB)No.23/9/AMR/2022 is dismissed as withdrawn.

IA(IBC)/148/2022:

Since, main CP is dismissed as withdrawn, consequently this application becomes infructuous.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**